

V

ITEM NO.63

REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 10125/2015
RAM AWADH (DECD) THROUGH LRS & ANR Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR OF CONSOLIDATIONS & ORS Respondent(s)
(with interim relief and office report)

Date : 29/04/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr Amit Gupta, Adv.

M/s Mitter & Mitter Co.,Adv.

For Respondent(s)

Mr. Amit Pawan,Adv.

UPON hearing the counsel the Court made the following

O R D E R

None appears for respondent no.1 despite due service.

Opportunity to respondent no.3 to file counter
affidavit has already been declined.

Ld. Counsel for the petitioner to take fresh steps to
effect service on respondent No.2 within two weeks time.

Notice thereafter be issued.

List again on 12.8.2016.

(PAWAN DEV KOTWAL)
Registrar